

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-76/2021/11622/A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri C. Chaturvedy,
District & Sessions Judge,
Chirang, Kajalgaon.

Dated, Guwahati the ¹⁶16 December, 2024.

Sub: **Casual leave.**

Ref:- Your letter No.DJCH.I-5/2024/2353 dtd. 06.12.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 07.12.2024**. The Addl. District & Sessions Judge, Chirang, Kajalgaon would remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-76/2021/11623 /A, dated , 16-12-24

Copy to:-

✓ 1. The Project Manager, Gauhati High Court.

to
JT. REGISTRAR (VIGILANCE)

Shree